

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	MA(C/ACT)/8/KOB/2024 in CP(C/ACT)/4/KOB/2024
SECTION	RULE 11
NAME OF PARTIES	V D VIJU V/S M/S VYAPAR MANDIR PALARIVATTOM PVT LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS ABHILASH NEDIYALIL ABRAHAM
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

ORDER

MA(C/ACT)/8/KOB/2024 in CP(C/ACT)/4/KOB/2024

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears through virtual mode on behalf of the applicant.

Matter heard for a considerable time **and reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**